# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. - 3172 ANSWERED ON 7<sup>th</sup> AUGUST, 2025

#### **ADOPTION OF EVS**

#### 3172. SMT. POONAMBEN HEMATBHAI MAADAM:

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

### be pleased to state:

- (a) the total number of Electric Vehicles (EVs) registered in the country during the last two years, State-wise including Gujarat;
- (b) the details of public EV charging stations installed across the country, State-wise including Gujarat; and
- (c) whether the Government is providing any incentives/subsidies to citizens for the adoption of EVs and if so, the details thereof?

#### **ANSWER**

#### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

#### (SHRI NITIN JAIRAM GADKARI)

- (a) The list of total number of Electric Vehicles (EVs) registered in the country during the last two years, State-wise except the state of Telangana is enclosed as ANNEXURE I. The data of the State of Telangana is not onboarded to the VAHAN database as on date.
- (b) As per information received from Bureau of Energy Efficiency (BEE) as on 01.08.2025, a total of 29,277 Public EV Charging

Stations have been installed in the country. State-wise break up of Public EV Charging Stations is enclosed at ANNEXURE II.

- (c) The Government in the Ministry of Road Transport and Highways has taken following initiatives to promote adoption of Electric Vehicles (EVs) in the country:
  - (i) Notification issued vide S.O. 5333(E) dated the 18th October, 2018 to grant exemption from the requirements of the permit to the battery operated transport vehicles.
  - (ii) Notification issued vide G.S.R. 525(E) dated the 2nd August, 2021 to grant exemption of Battery Operated Vehicles from payment of fees for the purpose of issue or renewal of registration certificate and assignment of new registration mark.
  - (iii) Notification issued vide G.S.R. 302(E) dated the 18th April, 2023 to grant All India Tourist Permit for battery-operated vehicles without payment of permit fee.

The following schemes have been implemented by the Government in the Ministry of Heavy Industries for providing incentives/subsidies to citizens for the adoption of EVs:

- (i) Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme Phase-II: The Government implemented this scheme for a period of five years from 1st April, 2019 to 31<sup>st</sup> March, 2024 with a total budgetary support of Rs.11,500 crore out of which an amount of Rs.7,048 crore was allocated towards demand incentive to buyers of e-2Ws, e-3Ws and e-4Ws.
- (ii) PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E- DRIVE) Scheme: This scheme with an outlay of Rs.10,900 crore is being implemented and is available upto 31.03.2026. An allocation of Rs. 3,679 crore has been made under the scheme towards demand incentive for e-2W, e-3W, e-Trucks and e-Ambulances.

## **ANNEXURE I**

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 3172 ANSWERED ON 07.08.2025 ASKED BY SMT. POONAMBEN HEMATBHAI MAADAM REGARDING ADOPTION OF EVS

# **Electric Vehicles (EVs) registered:**

State/UT	2023	2024
Andaman & Nicobar	26	82
Island	26	82
Andhra Pradesh	32876	57488
Arunachal Pradesh	20	99
Assam	60788	68422
Bihar	88214	113145
Chandigarh	6410	7074
Chhattisgarh	38247	49476
Delhi	73714	85296
Goa	9481	11754
Gujarat	88613	80344
Haryana	30507	47851
Himachal Pradesh	1134	2109
Jammu and	9747	13366
Kashmir	9141	13300
Jharkhand	21125	26279
Karnataka	152669	185381
Kerala	75815	86898
Ladakh	28	20
Lakshadweep	6	5
Madhya Pradesh	67991	101433
Maharashtra	194298	250872
Manipur	399	445
Meghalaya	115	832

Mizoram	167	574
Nagaland	6	45
Odisha	44542	65974
Puducherry	2638	4740
Punjab	25748	47152
Rajasthan	93786	111225
Sikkim	0	17
Tamil Nadu	90290	135493
Tripura	6311	9624
UT of Dadra & Nagar Haveli & Daman & Diu	160	492
Uttar Pradesh	278310	378400
Uttarakhand	16796	20222
West Bengal	21433	46565

## **ANNEXURE II**

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3172 ANSWERED ON 07.08.2025 ASKED BY SMT. POONAMBEN HEMATBHAI MAADAM REGARDING ADOPTION OF EVS

# State-wise break up of Public EV Charging Stations (PCS) installed as on 01.08.2025:

S. No.	State/UT	No. of PCS
1	Andaman & Nicobar	4
2	Andhra Pradesh	793
3	Arunachal Pradesh	47
4	Assam	344
5	Bihar	521
6	Chandigarh	14
7	Chhattisgarh	346
8	Delhi	1967
9	Goa	158
10	Gujarat	1208
11	Haryana	935
12	Himachal Pradesh	137
13	Jammu & Kashmir	185
14	Jharkhand	353
15	Karnataka	6097
16	Kerala	1392

17	Ladakh	1
18	Lakshadweep	1
19	Madhya Pradesh	1147
20	Maharashtra	4155
21	Manipur	58
22	Meghalaya	62
23	Mizoram	13
24	Nagaland	42
25	Odisha	623
26	Puducherry	50
27	Punjab	717
28	Rajasthan	1531
29	Sikkim	12
30	Tamil Nadu	1781
31	Telangana	1066
32	Tripura	56
33	UT of Dadra & Nagar Haveli & Daman & Diu	9
34	Uttar Pradesh	2326
35	Uttarakhand	223
36	West Bengal	903
	Grand Total	29,277